

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 223**  
**273/58-59/ND/2018**

**IN THE MATTER OF:**  
**Sarthak Bathla**

...

**Applicant**

**Versus**

**Aryan Press Pvt. Ltd.**

...

**Respondent**

**Under Section: 241-242**

**Order delivered on 27.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**ORDER**

Due to paucity of time, the matter is re-notified to 25.11.2022.

  
**(T.S. SINGH)**  
**COURT OFFICER**